

Declaration of Assets and Liabilities

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Sunil Kumar, Son / daughter / wife of aged 58, years, belonging to Section officer service and presently working as Porher vidhan Sable give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name Indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name	
(i)	Cash					Daughter	
(ii)	Deposits in Banks, Financial Institutions and Non-Banking Financial Companies	S.B.I. Account No. 10839476108 Fix Deposite- 400000+300000 Secretariat P.O 8059877352 Saving Account-	Meena Kumari SBI Account No. 20041861962 31733.96/- SBI Fix Deposit- 500000 SBI Fix Deposit-			Amrita Kumari	
122		2212/-	2,00,000/-	100			
(iii)	Bonds, Debentures and Shares in companies						
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc.	→ Jeevan Anand 1,50,000/- → Policy No. 515986052					
(v)	Motor Vehicles (details of make, etc.)	Motor Cycle BR01BZ 5782		4, 2	×		
(vi)	Jewellery (give details of weight and value)		200 gm Ornaments Gold 1,00,000/-				
(vii)	Other assets, such as values of claims/Interests		→ <u>5 Cows</u> 2,00,000 → Milk Dairy Project- 20 Thousand Per Month Silver Laxmi+Ganesh Statue- 700 gm Payal- 300 gm				

Note: Values of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed Companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

(Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouses Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc.Name
(i)	Agricultureal Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location (s) - Survey numbers (s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) - Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value	Mother&Sons Joint Land 1.5 Dhur	Wife Name Meena Kumari Makhdumpur, Digha, Patna-15 Dhur Land on the making 2 floor house gifted by his own father.			
(iv)	Houses / Apartments, etc Location(s) - Survey / door number (s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details the details of my liablities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions	S.B.I. Vidhan Mandal Personal Loan	10, 00000
	(iii) Government Dues : (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity.		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	AEMPK-4932K	
	(f) Other dues, If any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return field. Give also permanent Account Number (PAN)]		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return field.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

c. Personal Detail

GPF/CPF/PRAN	PTS/BLA-28									
Gender	:-	ı	M	(M/F)				(DD/MM/YYY)		
Date of Birth	:-	0	0 9 0 1 1 9 6 5		5					
Class/Group	:-	I	I		(A/B/	(C)				
Cadre	;-	Se	ction	Off	icer,	Biha	r Vid	lhan	Sabh	a, Patna
						.SB tariat				ative Service,
Home District	:-	PA	TNA							

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Jalus

Designation: Section officer

Department: Polyar Vidhan Saha, falus

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.